

**Annexure-1**

**Name of the corporate debtor: B R Knitwears Pvt. Ltd.; Date of commencement of liquidation: 13.03.2020; List of stakeholders as on: 30.03.2021**

**List of secured financial creditors**

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1.	Indian Bank		15.04.2020	9,99,13,994	9,99,13,994		NIL	No	Note 1*		95.93%	NIL	NIL	NIL	NIL	NIL

**Note 1\*:**

1. OCC: Rs. 9.5 Cr.
  - i Sanction ticket for OCC of dated 16/10/2017
  - ii D1 Single/Joint demand Promissory Note dated 03/08/2017
  - iii D101 Agreement of Hypothecation of movable dated 03/08/2017
  - iv D105 Agreement for open Cash Credit (Stock / Book debts) OCC dated 03/08/2017
  - v F17 Power of Attorney for the collection of bills, book debts and other receivable dated 03/08/2017
  - vi F 72A Letter of Indemnity for Collection of Bills dated 03/08/2017
  - vii Agreement for Guarantee by Mrs. Urmil Arora dated 03/08/2017
  - viii Agreement for Guarantee by Mr. Vinod Arora dated 03/08/2017
  - ix Agreement for Guarantee by Mr. Shri Krishna Kajaria dated 03/08/2017
  - x Agreement for Guarantee by Mrs. Sunita Kajaria dated 03/08/2017
  - xi Agreement for Guarantee by Mr. R C Kajaria dated 03/08/2017
  - xii Agreement for Guarantee by Mr. Hare Krishna Kajaria dated 03/08/2017
  
2. TL of Rs. 40 Lakh:
  - i Sanction ticket for Term loan of Rs. 0.40 Cr. dated 22/01/2016
  - ii Board Resolution dated 25/01/2016 for the term loan of Rs. 0.40 Cr.
  - iii D1 Single/Joint demand Promissory Note dated 27/01/2016 for the term loan of Rs. 0.40 Cr.

- iv D36 Medium Term Loan Agreement dated 27/01/2016 for the term loan of Rs. 0.40 Cr.
- v D101 Agreement of Hypothecation of movables dated 27/01/2016 for the term loan of Rs. 0.40 Cr.

EM of Two Shops:

- 3. Shop No. 99 Huda Market Sector 15 Part II in the name of Mr. Vinod Arora RSV of Rs. 97,06,150/-
- 4. Shop No. 100 Huda Market Sector 15 Part II in the name of Smt. Urmil Arora RSV of Rs. 97,06,150/-